

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-212
IB-786/ND/2020

IN THE MATTER OF:

MCA Industries
Vs.
Earth Water Ltd

....Applicant

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 26.11.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Kritika Mehendiratta
For the Respondent : Ms. Swaralipi Deb Roy

ORDER

Ms. Kritika Mehendiratta appeared on behalf of the petitioner and submitted that yesterday she has received the copy of the reply and seeks ten days' time to file the rejoinder.

Considering the facts, one week's time is granted to file the rejoinder. **List the matter on 18.12.2020.**

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)